

and make them responsible for their maintenance. No expenditure, therefore, is expected to be incurred by the Central Government on their maintenance.

**RURAL ELECTRIFICATION**

\*1353. { **Shrimati Tarkeshwari Sinha;**  
**Shri Morarka;**

Will the Minister of Planning be pleased to refer to the reply to starred question No. 26 given on the 15th November, 1954 and state:

(a) the terms on which the loans have been advanced to the State Governments for the rural and small town electrification schemes; and

(b) whether Government propose to give any loan to privately owned electricity undertakings for this purpose?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Central loans recently approved for rural and small town electrification schemes will be repayable over a period of 30 years. For the first five years, only interest will be payable at the rate prevailing at the time the loan is sanctioned. Thereafter, principal and interest will be repayable in 25 equated instalments.

(b) There is no such proposal at present.

**FILM ON MAHATMA GANDHI**

\*1354. **Shri Sanganna:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Mr. Otto Preminger, a noted U.S. Film producer has approached Government for making a picture on the life of Mahatma Gandhi within a year; and

(b) if so, the decision taken by Government in the matter?

The Minister of Information and Broadcasting (Dr. Kestkar): (a) Mr. Otto Preminger has intimated his

intention to produce a film about Mahatma Gandhi the proposal being not to bring Mahatma Gandhi into the picture but to depict the effect of Gandhiji's teachings on others.

(b) The proposal is at the stage of an idea only and no script has been written. Government would consider the script when it is submitted.

**INDIAN ECONOMIC DELEGATION**

\*1355. **Dr. J. N. Parekh:** Will the Minister of Planning be pleased to state:

(a) whether the Indian Delegation who visited Yugoslavia to study how that country is implementing its Economic Plan has submitted any report; and

(b) if so, whether a copy thereof will be laid on the Table of the House?

The Deputy Minister of Planning (Shri S. N. Misra): (a) The report is under preparation.

(b) This has not yet been considered by the Government.

**INDO-PAKISTAN BORDER**

\*1356. **Shri L. Jogeswar Singh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan military stationed on Pakistan border within 20 miles from Karimganj town (Assam) are claiming half portion of the Indian river Sarma and some boats were detained and people including boatmen were harassed; and

(b) if so, the action taken by Government in the matter?

The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru): (a) and (b). Since 1950, the Government of Pakistan have been claiming that the mid-stream of the river Surma between the villages of Katagaon-mukh and Natanpur should be the boundary between Assam and East Bengal and have